

THROUGH SPEED POST

IN THE HIGH COURT OF DELHI AT NEW DELHI

F.No.638/Comp./DHC 16635-641
Dated: 21/08/15

From

The Registrar General
Delhi High Court
New Delhi

To

(On the website of Delhi High Court)

Sub: Quotation for HP 3030 All-in-One Printer or its replacement model

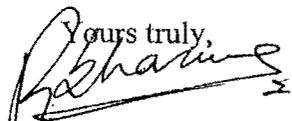
Sir,

This Court intends to purchase HP 3030 All-in-One printer or its replacement model. You are requested to submit quotation for HP 3030 All-in-One printer or its replacement model clearly mentioning the warranty period, in a sealed envelope to the AOJ (Comp./Sty), Ground Floor, LCB-III, Delhi High Court, on or before 04-09-2015. The validity of rates should not be less than 6 months.

The envelope should be addressed in the name of "Registrar General, Delhi High Court, New Delhi," and the subject of this letter be superscribed on the envelope.

The quotation received after due date shall be summarily rejected.

Yours truly,


(Ravindra Kumar Sharma)
Deputy Registrar (Comp.)
For Registrar General

F.No.638/Comp./DHC/No. 16642-643

Dated: 21/08/15

CC to:-

1. AR (Technical), Delhi high Court.- for uploading on the official website of the Delhi High Court
2. Dealing Assistant of Computer Cell, Delhi High Court.


(Rajeev Kr. Chauhan)
Assistant Registrar (Comp.)